


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP209/ 16	TP 81/17	Hearing	433(e)	Janardhana K.Vs.Cranes Software Int.Natl.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
5.	SURABHI.B.L 9901911636	ADVOCATE FOR PETITIONER	

Counsel for petitioner is present. She reported that she has complied with the objections raised by the Registry. Registry to check and put up.

List it on 04.09.2017.


MEMBER (J)


MEMBER (T)